

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3710

ANSWERED ON:11.12.2009

ENCROACHMENTS UPON GOVERNMENT LAND

Gangaram Shri Awale Jaywant;Rajaram Shri Wakchaure Bhausahab;Ram Shri Purnmasi;Verma Smt. Usha

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) the total value of Delhi Development Authority (DDA)/Government land encroached upon as on date;
- (b) whether the Central Vigilance Commission (CVC) has viewed seriously the illegal constructions going on in Delhi;
- (c) if so, the details of observations made by the CVC alongwith the action taken against the officers responsible for it during the last one year and as on date;
- (d) the action plan prepared to make Delhi free from illegal/unauthorised construction/ encroachments; and
- (e) the success achieved in this regard alongwith the details of Government/DDA land got freed from the encroachments or illegal constructions during the last one year and as on date?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA ROY)

- (a): DDA has informed that as on date a total of 2322.79 acres of its land is encroached and that the value of this encroached land cannot be quantified as it depends upon various factors such as land use, development plan, location of individual plots etc.
- (b) & (c): CVC has informed that it views the complaints regarding encroachment of DDA or Government lands seriously and these are generally sent to the concerned Chief Vigilance Officers (CVOs) for submission of investigation report or factual report etc. Upon receipt of investigation report from the CVOs, the CVC advises suitable disciplinary action to be initiated against officials found responsible, if any, on a case-to-case basis.
- (d) & (e): Detection of, and action against, unauthorized encroachment is a continuous process, which is taken by local bodies as per the provisions of Acts and Rules. The Government has been, from time to time, impressing upon land owning agencies to take strict measures to keep their lands free from encroachments. DDA has reported that during the last one year, 224.22 acre land has been freed from encroachment.